

12.00 hrs.

PAPERS LAID ON THE TABLE

APPROPRIATION ACCOUNTS (CIVIL) AND AUDIT REPORT

The Minister of Finance (Shri Morarji Desai): Sir, I beg to lay on the Table, under Article 151 (1) of the Constitution, a copy of the Appropriation Accounts (Civil), 1957-58 (including proforma commercial accounts) and the Audit Report, 1959 [Placed in Library, See No LT-1567/59]

NAVY (AUTHORISED DEDUCTIONS) REGULATIONS

The Deputy Minister of Defence (Sardar Majithia): I beg to lay on the Table, under section 185 of the Navy Act, 1957, a copy of the Navy (Authorised Deductions) Regulations, 1959, published in Notification No SRO 227 dated the 22nd August, 1959 [Placed in Library, See No LT-1568/59].

AMENDMENTS TO INDIAN RESERVE FORCES RULES

Sardar Majithia: I beg to lay on the Table a copy of Notification No SRO 228 dated the 22nd August, 1959 making certain amendments to the Indian Reserve Forces Rules, 1925 [Placed in Library, See No LT-1569/59]

12.11 hrs.

PETITION RE INDIAN ARMS RULES

Shri Viswanatha Reddy (Rajampet) I beg to present a petition signed by a petitioner relating to amendment of the Indian Arms Rules, 1951

12.12 hrs.

GOVERNMENT SAVINGS BANKS (AMENDMENT) BILL*

The Minister of Finance (Shri Morarji Desai): I beg to move for leave to introduce a Bill further to amend the Government Savings Banks Act, 1873

Mr. Speaker: The question is:

"That leave be granted to move for leave to introduce a Bill further to amend the Government Savings Banks Act, 1873"

The motion was adopted

Shri Morarji Desai: I introduce the Bill

12.12 hrs.

GOVERNMENT SAVINGS CERTIFICATES BILL*

The Minister of Finance (Shri Morarji Desai): I beg to move for leave to introduce a Bill to make certain provisions in respect of Government Savings Certificates

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to make certain provisions in respect of Government Savings Certificates"

The motion was adopted

Shri Morarji Desai: I introduce the Bill

12.12 hrs.

PUBLIC DEBT (AMENDMENT) BILL*

The Minister of Finance (Shri Morarji Desai): I beg to move for

*Published in the Gazette of India Extraordinary Part II—Section 2, dated 27-8-59

†Introduced with the recommendation of the President.

‡Introduced/moved with the recommendation of the President.